

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 219**  
**92(ND)/2016**

**IN THE MATTER OF:**

**Satish Pawa & Ors.**

...

**Applicant**

**Versus**

**M/s. Index Securities and Research Pvt.  
Ltd. Ors.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 26.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

Due to paucity of time, the matter is re-notified to 28.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**